

HIGH COURT OF SIKKIM GANGTOK

NOTICE

No. 60.....Judl./HCS

Date: 20-11-21

In view of the present situation of the Corona virus (COVID-19) cases, w.e.f. 1st December, 2021, until further orders, there will be a limited number of cases listed per day for physical hearing before each Bench in the High Court, as per the following Roster :

DIVISION BENCHES			
SL.NO	NAME OF THE HON'BLE JUDGES	JURISDICTION	TIME
1.	DIVISION BENCH-I: (HCJ & HJ-I) Hon'ble, the Chief Justice Biswanath Somadder and Hon'ble Mrs. Justice Meenakshi Madan Rai [COURT NO.1]	1. Public Interest Litigation (PIL). 2. All matters required to be taken up by a Division Bench (other than Criminal Appeals and Commercial matters).	FROM 10 00 AM
2.	DIVISION BENCH-II:(HCJ & HJ-II) Hon'ble, the Chief Justice Biswanath Somadder and Hon'ble Mr. Justice Bhaskar Raj Pradhan [COURT NO.1]	All Commercial Matters required to be taken up by a Division Bench.	FROM 10:00 AM
3.	DIVISION BENCH-III: (HJ-I &HJ-II) Hon'ble Mrs. Justice Meenakshi Madan Rai and Hon'ble Mr. Justice Bhaskar Raj Pradhan [COURT NO.2]	All Criminal Appeals required to be taken up by a Division bench.	FROM 10 00 AM

SINGLE BENCHES			
SL.NO	NAME OF THE HON'BLE JUDGES	JURISDICTION	TIME
1.	Hon'ble, the Chief Justice Biswanath Somadder [COURT NO.1]	1. Petitions filed under Arbitration and Conciliation Act, 1996. 2. All Single Bench matters not falling within the determination of any other Single Bench.	Immediately after rising of the Division Bench
2.	Hon'ble Mrs. Justice Meenakshi Madan Rai [COURT NO.2]	All Single Bench matters required to be taken up by a Single Bench	Immediately after rising of the Division Bench
3.	Hon'ble Mr. Justice Bhaskar Raj Pradhan [COURT NO.3]	All Single Bench matters required to be taken up by a Single Bench	Immediately after rising of the Division Bench

By Order

REGISTRAR GENERAL

Memo No.: 7151-59/Judl./HCS
Copy to:

Dated: 20.11.21

1. Additional Registrar- cum-PPS to Hon'ble the Chief Justice and Deputy Registrar-cum-PS to Hon'ble Chief Justice,
2. Additional Registrar - cum-PPS to Hon'ble Judge,
3. Deputy Registrar-cum-PS to Hon'ble Judge,
4. Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
5. Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
6. The President, Bar Association of Sikkim, (High Court & Subordinate Courts of Sikkim), Gangtok.
7. The President, High Court Bar Association, Gangtok.
8. The President, Bar Association of Namchi, South Sikkim.
9. The Computer Cell, High Court of Sikkim, Gangtok
10. Notice Board.
11. Guard file and
12. ✓ File.

REGISTRAR